

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No.100/558/2014**

This the 8<sup>th</sup> day of November, 2016

**Hon'ble Mr.ShekharAgarwal,Member(A)  
Hon'ble Mr.Raj Vir Sharma, Member (J)**

1. Mahesh Yadav  
S/o Sh.GajanandYadav  
R/o B-5 East Nagar Lahori Colony,  
Near Shivam Photo Studio  
Karkardooma, Delhi-110032.
2. Jagdish Chandra Chaudhary  
S/o Sh. Pram PrakashChaudhary,  
R/o C/o Chaman Singh H.No. 170,,  
GoswamiMargKhichripur, Delhi-110091.
3. BhwanaSharan  
D/o Sh. Deepchand Saharan,  
R/o E-394 C, IIIrd Floor Gali No.9,  
Vinod Nagar Delhi-110091.
4. Dharma Veer Singh  
S/o Sh. Jamna Ram,  
R/o H.No.-1/17, HusingBoard  
Churu Dist. Churu (Raj)-331001.
5. Pushpender Singh  
S/o Sh. ParshadiLalChauhan,  
R/o C/oChaman Singh  
H.No.170, GoshwamiMarg  
Khichripur Delhi-110009.
6. MenkaKumariParibwal  
D/o Sh.LaddnLalParibwal,  
R/o 1-1-34, First Floor Dharmputra,  
New Delhi-110010.
7. Deepika  
D/o Sh. VedPrakash,  
R/o H.No.396, Gali No.8,  
Near Bardwa Colony Old Faridabad.

8. Ashish  
S/o Sh. Premadutt,  
R/o B-65, Gali No.13,  
PartapViharNangloi  
Delhi-110041.
9. Rajveer Singh Chaudhary  
S/o Sh. Om PrakashChaudhary  
R/o Plot No.862, Flat No.402,  
Dyanand Park, Shalimar Garden,  
Exnt.-I, Sahibabad GZB  
U.P.-20105.
10. DhappuKumari  
D/o Sh. Ram LalMeena  
C/o Sh. Chaman Singh,  
House No.170, GoswamiMargKhichripur  
Delhi-91.

1 . Applicants

(By Advocate: Shri Harish Kumar)

### **Versus**

1. Govt. of NCT of Delhi  
Through its Chief Secretary,  
New Secretariat, New Delhi.
2. Principal Secretary,  
(Health & Family Welfare),  
Govt. of NCT Delhi,  
New Secretariat, New Delhi
3. Chief District Medical Officer,  
East District Govt. of NCT Delhi,  
A-Block SurajmalVihar,  
Disp. Building, Delhi-92.
4. Director Integrated District  
Health Society (East District),  
Directorate Health Service,  
Govt. of NCT of Delhi,  
A-Block SurajmalVihar,  
Disp. Building, Delhi-92.

... Respondents

(By Advocate: ShriAmitAnand)

**ORDER(ORAL)**

**Mr.ShekharAgarwal, Member (A)**

Learned counsel for applicant seeks to withdraw this OA with liberty to file fresh petition in an appropriate forum. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid.

**(Raj Vir Sharma)**  
**Member (J)**

**(ShekharAgarwal)**  
**Member(A)**

/rb/